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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/25/2017

NAME OF THE PETITIONER(S) : R. RAJASEHAR

NAME OF THE RESPONDENT(S) : VASAN CONSTURCTIONS COMPANY PVT LTD & ORS

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	C H ANDRAMOULI A.V. PRAKASH	COUNSEL FOR PETITIONER	
2.	A. C. S ARIYAMARANNA (For A. Venkateswari & Associates)	For Respondent	

ORDER

Counsels for both the parties are present. Counsel for Respondent submitted that steps are being taken to get released the Petitioner's personal guarantee, for which time is required. At request, time is enlarged. Put up on **15.02.2018 at 10.30 A.M.**

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**(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)**